

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/557/(IB)/2018
NAME OF THE PETITIONER(S) : BIJU GOPURAM CHITS PVT LTD
NAME OF THE RESPONDENT(S) : SKY GOPURAM CHITS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter called. No representation on behalf of both the parties. Matter is adjourned for the presence of both the parties. **Put up on 10.10.2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(CH. MOHD SHARIEF TARIQ)
Member (Judicial)

sr